


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

* PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 308/9/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. Banerji	Advocate	9966389387	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Damalapati Srinivas (Sr. Adv.) for D.V.A.S Ravi Prasad.	Senior Adv.		
D.V.A.S Ravi Prasad	Advocate	9440234074	

ORDER

Learned counsel Mr.N.B.Banerji present for Petitioner.
Learned counsel Mr. Damalapati Srinivas present on behalf
of Mr.D.V.A.S Ravi Prasad for Respondent.

At request of Respondent counsel.

List the matter on 20.08.2018 for hearing.


MEMBER JUDICIAL